

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-81/2007/11589 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Jaspal Singh,  
Principal Judge, Family Court,  
Barpeta.

Dated Guwahati the <sup>14</sup>13 December, 2024.

Sub: **Restricted Holiday and Casual leave.**

Ref:- Your letter No. FCB/15/Admin/2024/865 dtd. 03.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **Restricted Holiday on 05.12.2024 and casual leave on 06.12.2024 and 07.12.2024, along with station leave permission from the evening of 04.12.2024 till the evening of 07.12.2024.** The Counsellor, Family Court, Barpeta, in his absence, the Chief Judicial Magistrate, Barpeta and in his absence, the i/c Chief Judicial Magistrate, Barpeta shall remain in charge of your Court and Office till your return.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-81/2007/ 11590 /A dated , 13-12-24**

Copy to :

1. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**

*[Signature]*